

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:2174

ANSWERED ON:15.03.2017

Extension of Parole

Devi Smt. Rama;Khaire Shri Chandrakant Bhaurao

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether many industrialists and directors of companies serving jail terms for fraud done in their companies are granted parole/extended parole;
- (b) if so, the names of such industrialists and the directors with names of their companies;
- (c) the reasons put forward before courts to reject parole/extension of paroles to such persons serving jail terms;
- (d) the reaction of the Government to granting parole/extension of parole despite putting forward the above reasons; and
- (e) the corrective measures taken by the Government in this regard?

Answer

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)

- (a) to (e): The information is being collected and the same will be laid on the Table of the House.